

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
FRIDAY, THE 25th MARCH, 2011.

The House met at 10.00 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 1:20 P.M. The day was allotted for transaction of Government Business.

1. Questions:

Starred Questions No.192 to No. 194 were taken up and disposed off.

2. Voting on Demand for Grants:

Shri Manas Chaudhuri, MLA, moved a Cut Motion on Grant No.16. The Cut Motion was withdrawn by the Member after discussion, and the Grant was passed.

Grant Nos. 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, and 60 were put to vote and passed by the House.

3. Dr. Mukul Sangma, Chief Minister in-charge Finance, introduced the Meghalaya Appropriation (No. II) Bill, 2011.

The Bill was taken into consideration and passed by the House.

4. Shri Rowell Lyngdoh, Deputy Chief Minister, in-charge Health & Family Welfare moved that the Meghalaya Prohibition of Smoking and Non-Smokers Health Protection (Repealing) Bill, 2011 be taken into consideration.

The Bill was taken into consideration and passed by the House.

5. Dr. Mukul Sangma, Chief Minister in-charge Finance, moved that the Meghalaya Infrastructure Development Finance Board Bill, 2011 be taken into consideration.

The Bill was taken into consideration and passed by the House.

6. Shri Prestone Tynsong, Minister in-charge Municipal Administration moved that the Meghalaya Community Participation Bill, 2011 be taken into consideration.

On the request of the Minister, the Bill was referred to a Select Committee, after taking the sense of the House. The Members of the Committee are Shri Friday Lyngdoh, MLA, Shri Paul Lyngdoh, MLA, Shri T. D. Shira, MLA, Shri Pynshngainlang Syiem, MLA, Shri Metbah Lyngdoh, MLA and Shri Comingone Ymbon, MLA. Shri Friday Lyngdoh, MLA will be the Chairman.

7. Shri Rowell Lyngdoh, Deputy Chief Minister, in-charge Parliamentary Affairs moved that the Legislative Assembly of Meghalaya (Member's Pension) (Amendment) Bill, 2011 be taken into consideration.

The amendment moved by Shri Manas Chaudhuri, MLA was withdrawn by the mover after discussion. The Bill was taken into consideration and passed by

the House.

8. **Dr. Mukul Sangma, Chief Minister in-charge Finance**, laid the Statement showing Quarterly Review of the Trend in Receipts-Expenditure of the State relative to Quarterly BE for 2010-11 prepared in accordance with requirement of Clause 9(1) of the Meghalaya Fiscal Responsibility and Budget management Act, 2006.
9. **Shri Rowell Lyngdoh, Deputy Chief Minister, in-charge Labour** laid the Notification No.LBG.125/96/pt/Vol-II/338 relating to the Meghalaya Building and Construction Workers (Regulation of Employment & Conditions of Service) (Amendment) Rules, 2010.
10. **Shri F. W. Momin, Minister in-charge Community & Rural Development** laid the Annual Report relating to the Implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Meghalaya for the year 2009-2010.
11. **Smti Ampareen Lyngdoh, Minister in-charge Tourism** laid the Annual Report of the Meghalaya Tourism Development Corporation (MTDC) for the years, 1983-84 to 1994-95.
12. **Dr. Mukul Sangma, Chief Minister** moved a Motion for constituting a Committee to examine, to inquire into, and to make suitable recommendations in regard to the alleged illegal collections taking place on different National Highways in the State, in pursuance of an assurance given to the House on 21st March, 2011.

The Motion was adopted and the House approved for setting up a Committee to examine, to inquire into, and to make suitable recommendations in regard to the alleged illegal collections taking place on different National Highways in the State, in pursuance of an assurance given to the House on 21st March, 2011 consisting of the following Members:

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|----------------------------------|------------------------------|
| 1. Shri Conrad K. Sangma, | Leader of Opposition. |
| 2. Shri Marcuise N. Marak | MLA. |
| 3. Shri Metbah Lyngdoh, | MLA. |
| 4. Shri Saleng Sangma, | MLA. |
| 5. Shri Ismail R. Marak, | MLA. |
| 6. Shri Paul Lyngdoh, | MLA. |
| 7. Shri Lahkmen Rymbai. | MLA. |
| 8. Dr. Adviser Pariong, | MLA. |

Shri Lahkmen Rymbai will function as the Chairman of the Committee.

13. Announcement:

Hon'ble Speaker informed the House that in pursuance of the announcement made by him on the floor of the House on 15.03.2011, a Press Advisory Committee has been set up constituting of the following members:

1. **Shri D. O. Laitphlang** - **President, The Shillong Press Club.**
2. **Shri R. M. Shabong** - **President, Meghalaya Editors & Publishers Association & Editor, Rupang.**
3. **Shri S. S. Syiem** - **Editor, Peitngor.**
4. **Shri D. Siangshai** - **Editor, Mawphor.**
5. **Shri P. Sohkhlet** - **General Secretary, The Shillong Press Club.**
6. **Shri S. L. Marbaniang** - **Executive Editor, Meghalaya Times.**
7. **Shri E. M. Jose** - **Correspondent, The Telegraph.**
8. **Shri Joe Thangkhiew** - **Correspondent, NE TV.**
9. **Shri Prasad Gupta** - **News Editor, Media Plus.**
10. **Shri C. Passah** - **Assistant Director, DIPR.**

Shri Andrew Simons, Additional Secretary, Meghalaya Legislative Assembly, will act as Secretary of the Press Advisory Committee.

14. Prorogation/ Adjournment:

As there was no more Business to be transacted for the day, the House was prorogued sine die.

15. National Anthem.

**Dated Shillong,
The 25th March, 2011.**

**H. Myllemngap
Secretary,
Meghalaya Legislative Assembly.**